

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**IA NO.623/2025  
IN  
ORIGINAL APPLICATION NO.481 OF 2025**

**IN THE MATTER OF:**

Nachiketa Sharma

...Applicant

Versus

Union of India & Ors.

...Respondents

**INDEX**

**NDOH - 13.11.2025**

<b>S. NO.</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
1.	Reply on behalf of the Respondent No.2/National Highways Logistics Management Limited (NHLML) along with affidavit.	1-7
2.	<b>Annexure R-2/1</b> . True copy of the letter dated 07.03.2025	8-9
3.	<b>Annexure R-2/2</b> True copy of the list of trees to be felled notified by the DFO, Kullu.	10-17
4.	<b>Annexure R-2/3</b> True copies of list of 67 Nos. of trees felled by the Concessionaire.	18-19
5.	Proof of Service	20

**RESPONDENT NO.2**

**THROUGH**

*Moolhu Swete*

**Singnania & Partners LLP  
Solicitors & Advocates**

**P-24, Green Park Extension  
New Delhi-110016**

**Dated: 08.11.2025**

**Place: New Delhi**

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

IA NO.623/2025  
IN  
ORIGINAL APPLICATION NO.481 OF 2025

**IN THE MATTER OF:**

Nachiketa Sharma ...Applicant

Versus

Union of India & Ors. ...Respondents

**REPLY ON BEHALF OF RESPONDENT NO.2/ NATIONAL HIGHWAYS  
LOGISTICS MANAGEMENT LIMITED (NHLML)**

**MOST RESPECTFULLY SHOWETH:**

1. The present reply is being filed by the Answering Respondent No. 2/NHLML pertaining to I.A. No. 623/2025 in Original Application No. 481/2025 ("OA") filed by the Applicant seeking *inter alia* restraining the Respondents from carrying out all tree felling, deforestation and construction activity in Kharal Valley, Kullu District and constitution of a Joint Committee to examine the ecological fragility of slope stability and feasibility of the ropeway project in the Kharal Valley.
2. The Answering Respondent has filed a detailed reply to the Original Application No.481/2025 and relies upon the submissions, documents and annexures filed along with the aforesaid reply. The submissions stated therein shall be read as part and parcel of the present reply and the same are not repeated herein to avoid prolixity.
3. It is submitted that National Highways Logistics Management Limited (NHLML), a 100% owned company of NHAI in partnership with Ropeways & Rapid Transport System Development Corporation H.P.

  
PROJECT DIRECTOR  
PROJECT OFFICE, KULLU  
NHLML

Limited (RTDC), a Govt. of Himachal Pradesh Undertaking Company is developing Bijli Mahadev Ropeway Project of length 2.32 km from Nature Park (Mohal) to Bijli Mahadev Temple. The work has been awarded to the Concessionaire, M/s Bijli Mahadev Skyways Pvt. Ltd. and the work has been commenced on site from 21.11.2024.

4. As per the Memorandum of Understanding (“MoU”) dated 26.04.2022 dated 23.01.2024 executed between the Answering Respondent and the State Government (“RTDC”), 100% forest land required for the project has been provided by RTDC with statutory payments based on which the working permission was received on 07.03.2025 and felling of tree has been carried out.
5. It is pertinent to note that the Answering Respondent has duly obtained the relevant permission from the Authorities such as MoEF&CC, Himachal Pradesh Forest Department, DFO Kullu for the present project. Reliance is placed upon letters/notifications dated 30.05.2023, 08.07.2024, 16.12.2024, 09.12.2024, 04.09.2025 and 07.03.2025 which has been annexed alongwith detailed reply to the OA and the same is not repeated for the sake of brevity.
6. The Applicant has alleged that the Respondents have felled unchecked trees for the present project. The Applicant has further alleged that the Respondents have felled 77 deodar trees illegally. The said allegation is denied as false, and the submission of the Answering Respondent in this respect is as under-
  - a. The Applicant has raised bald assertions before the Hon’ble Tribunal and failed to substantiate its averment regarding the illegal felling of 77 deodar trees. The photographs being relied upon by the Applicant

  
PROJECT DIRECTOR  
PROJECT OFFICE, KULLU  
NHLML

does not mention any location, time or date, and thus, the same cannot be relied upon.

- b. It is submitted that the RTDC deposited an amount of Rs. 4,24,03,981/- with DFO-Kullu on account of cost of trees and departmental charges for the development of the present project, vide letter no. RTDC/Payments/2024-25/Vol-XIII/3491-3495 dated 23.01.2025 .
- c. On 23.01.2025, the RTDC requested the HDFC Bank for releasing a payment of Rs. 51,32,110.00/- in the CAMPA, Himachal Pradesh on account of the Cost of Compensatory Afforestation (“CA”).
- d. On the same day i.e. 23.01.2025, a cheque bearing no. 001938 amounting to Rs. 51,32,110/- was deposited by the RTDC Bank.
- e. Pursuant to the aforesaid compliance, the Answering Respondent has duly been permitted by the Himachal Pradesh Forest Department, Kullu for felling of trees for the execution of the present project. True copy of the letter dated 07.03.2025 is annexed and marked as **Annexure R-2/1**.
- f. On 23.06.2025, the Himachal Pradesh State Forest Development Corporation allowed the Answering Respondent to start the work of felling of trees & extraction of forest produce, manual carriage and TT upto sale depots in respect of Lot No.1/2026-2027 Kais-III Ropeway from Nature Park Mohal to Bijli Mahadev Temple Kullu Forest Division.
- g. On the same day, i.e. 23.06.2025, the Answering Respondent requested the Concessionaire for execution of the felling of trees. The

  
PROJECT DIRECTOR  
PROJECT OFFICE, KULLU  
NHLML

Answering Respondent categorically requested the Concessionaire to carry out the tree felling work as per the standard procedure and guidelines of the Forest Corporation and under the supervision of the Forest Corporation, Kullu.

- h. In so far as the allegation of the 77 nos. of illegal felling of deodar trees is concerned, it is submitted that the said averment is completely baseless and unsubstantiated. It is submitted that the DFO, Kullu has notified the list of 203 trees coming under the proposed alignment for the present project. According to the said list, only 1 deodar tree is to be felled and the Concessionaire has not yet cut the said deodar tree. True copy of the list of trees to be felled notified by the DFO, Kullu is annexed and marked as **Annexure R-2/2**.
  - i. It is clarified that as on today, the Concessionaire has felled only 67 trees and the list of felled trees is annexed and marked as **Annexure R-2/3**.
7. That apart from the permission for felling of trees, the Answering Respondent has also received the Stage-I and Stage-II approval from the the Ministry of Environment, Forest and Climate Change and obtained requisite certificate on 31.05.2023 from District Collector, Kullu, Distt. Kullu, H.P. under settlement of rights under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 for construction of Bijli Mahadev Ropeway Project. It is also submitted that Aerial Ropeways have been excluded from the requirement of Environmental Clearance vide MoEF&CC gazette notification dated 27.04.2022, being an environment friendly mode of transport in hilly areas with least impact on environment compared to roads or highways. and has also obtained various reports from the Consultant i.e. JV Bernard –

  
PROJECT DIRECTOR  
PROJECT OFFICE, KULLU  
NHLML

Salzmann. Thus, the averments raised by the Applicant is liable to be rejected.

**PRAYER**

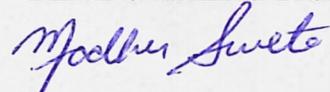
Under the aforesaid circumstances, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- a. Dismiss the present interim application filed by the Applicant in favour of the Answering Respondent; and/or
- b. Pass such order or further order(s) as this Hon'ble Tribunal may be deem fit, proper and just under the circumstances of the present case.

  
PROJECT DIRECTOR  
PROJECT OFFICE, KULLU

**RESPONDENT NO.2**

**THROUGH**



**Singhania & Partners LLP  
Solicitors & Advocates  
P-24, Green Park Extension  
New Delhi-110016**

**Dated: 08.11.2025  
Place: New Delhi**

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

IA NO.623/2025

IN

OA NO.481 OF 2025

IN THE MATTER OF:

Nachiketa Sharma

Versus

Union of India & Ors.

...Respondents

AFFIDAVIT

I, Reena Panwar D/o Sh. Hari Ram Panwar aged about 33 years, working as Project Director at National Highways Logistics Management Limited (NHLML), having office at Project Office, Kullu, 1<sup>st</sup> Floor, Bachat Bhawan, Dhalpur, Kullu-175101, Himachal Pradesh, presently at Kullu, do hereby on solemn affirmation state and submit as under:

1. I say that I am the authorized representative of the Respondent No.2 abovenamed and as such am conversant with the facts and circumstances of the present reply. I have been duly authorized by the Respondent No.2 to initiate and pursue the present proceedings for and on behalf of the Respondent No.2 and hence, I am competent to swear the present affidavit on the basis of the records being maintained by the Respondent No.2 in the ordinary course of its business.
2. I say that the accompanying reply has been drafted by my counsel on my instructions and I have read and understood the contents of the same. The contents of the reply are true and correct, which are reiterated herein and are not being repeated for the sake of brevity.
3. I say that the annexures filed along with the present reply are true copies of their respective originals.

ATTESTED  
8/11/25  
Mohit Bali  
Notary Kullu (H.P.)



...Applicant

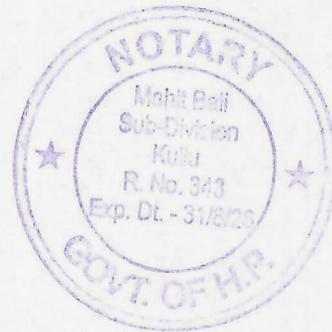
  
PROJECT DIRECTOR  
DEPONENT  
PROJECT OFFICE, KULLU  
NHLML

**VERIFICATION:**

Verified at \_\_\_ Kullu \_\_\_ on this 8<sup>th</sup> day of November, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge. No part of it is wrong and nothing material has concealed there from.

*[Signature]*  
**PROJECT DEPENDENT**  
**PROJECT OFFICE, KULLU**  
**NHML**

**ATTESSED**  
*[Signature]*  
8/11/25  
**Monit Bali**  
Notary Kullu (H.P.)



140  
I hereby declare on oath  
before me on 8 day of 11 2025  
at Kullu by Reena Panwar  
Sh. Hari Ram Panwar  
and identified by Self  
Certified further that this affidavit has been read  
over & explained in vernacular to the deponent and after  
admitting the contents of the same to be true has put  
his signature

Executant/Deponent

*[Signature]*  
8/11/25  
Notary

*[Signature]*

**PROJECT DIRECTOR**  
**PROJECT OFFICE, KULLU**  
**NHML**

61



**HIMACHAL PRADESH FOREST DEPARTMENT**  
**KULLU FOREST DIVISION KULLU, H.P.**  
 Tel No.01902-222510  
 e-mail: kulluforestdivision@gmail.com; dfokul-hp@nic.in



No.FCA/6163

Dated Kullu, the : 07<sup>th</sup> March, 2025

To

The Project Manager  
 Project Office, Kullu NHLML  
 C/o NHAI H.Q. G- 5&6 Sec-10  
 Dwarka, New Delhi-10075

**Subject: Diversion of 3.1102 ha. of forest land in favour of NHLML for the development of Ropeway from Nature Park (Mohal) to Bijli Maha Dev Temple within the jurisdiction of Kullu Forest Division, Distt. Kullu, HP. (Proposal No. FP/HP/Others/418659/2023)**

Sir,

Please refer to your letter No.NHLM/SO-Kullu/Bijli Mahadev Ropeway/30 dated 11.02.2025 on the above cited subject.

In pursuance of guidelines issued by Ministry of Environment Forest and Climate Change, Govt of India vide letter No.11-306/2014-FC dated 07.05.2015 and even No. letter dated 27.09.2017, the permission for cutting of trees and commencement of work in subject cited linear project is hereby accorded on subject to the following terms and conditions:

1. Legal status of land shall not be changed.
2. The forest land will not be used for any other purpose than that as mentioned in the "in-principle" approval.
3. Diverted area shall be marked by way of erecting boundary pillars with serial numbers and forward/backward on them at the cost of user agency.
4. No work shall be carried over the area having trees until the felling of trees is done through HPSFDC Ltd after completion of due process.
5. Dumping of muck, if any, shall be allowed only over the approved dumping sites as per the approved plan.
6. The stipulations imposed vide in-principle approval accorded by MoEF & CC on dated 08.07.2024 shall not be violated in any way. An undertaking in this regard shall be submitted by the user agency before start of work.

7. For any other Act/Rule/Guidelines/Court orders applicable on this project, it will be the responsibility of the user agency to obtain necessary permission/NOC from the concerned Department/Authority.
8. No violation of IFA, 1927 and FCA, 1980 shall be done in any way for which the user agency shall be liable for penal provisions as contained in the said Act.
9. Forest Department reserves the right to add any other conditions and this permission may be cancelled at any time without prior notice to the user agency, if the above conditions area violated by the user agency.



**Divisional Forest Officer  
Kullu, Forest Division Kullu.**

Endst. No.FCA/6164-65

Dated Kullu, the 07<sup>th</sup> March, 2025

Copy for information & necessary action to:

1. Divisional Manager, FWD, HPSFDC Ltd. Kullu.
2. Range Forest Officer, Kullu. She is directed to monitor the works regularly and ensure the compliance of above stipulations.



**Divisional Forest Officer  
Kullu, Forest Division Kullu.**

Enumeration list of Trees coming under the proposed alignment of Bijli Mahadev Ropeway Project in 1/32 Kandi CIII-b Forest in Bijli Mahadev Beat in Kais Block Kullu Forest Range for the year 2023-24.

Sr. no	Species	Botanical Name	Dia	Class	No.	Volume	Remarks
Between Tower No. 12 & 13 :-							
1	Kail	<i>Pinus Wallichiana</i>	102-109	ID	1	8.80	Green Standing ( To Be Retained)
2	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Retained)
3	Kail	<i>Pinus Wallichiana</i>	60-64	IA	1	3.90	Green Standing ( To Be Retained)
4	Kail	<i>Pinus Wallichiana</i>	90-98	ID	1	8.80	Green Standing ( To Be Retained)
5	Kail	<i>Pinus Wallichiana</i>	71-74	IB	1	5.10	Green Standing ( To Be Retained)
6	Kail	<i>Pinus Wallichiana</i>	80-85	IC	1	6.30	Green Standing ( To Be Retained)
7	Kail	<i>Pinus Wallichiana</i>	71-73	IB	1	5.10	Green Standing ( To Be Retained)
8	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Retained)
9	Kail	<i>Pinus Wallichiana</i>	85-87	IC	1	6.30	Green Standing ( To Be Retained)
10	Kail	<i>Pinus Wallichiana</i>	95-97	ID	1	8.80	Green Standing ( To Be Retained)
11	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Retained)
12	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Retained)
13	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Retained)
14	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Retained)
15	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Retained)
16	Kail	<i>Pinus Wallichiana</i>	90-102	ID	1	8.80	Green Standing ( To Be Retained)
17	Kail	<i>Pinus Wallichiana</i>	81-84	IC	1	6.30	Green Standing with hollow stump ( To Be Retained)
18	Kail	<i>Pinus Wallichiana</i>	71-74	IB	1	5.10	Green Standing ( To Be Retained)
19	Kail	<i>Pinus Wallichiana</i>	82-86	IC	1	6.30	Green Standing ( To Be Retained)
20	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Retained)
21	Kail	<i>Pinus Wallichiana</i>	85-89	IC	1	6.30	Green Standing ( To Be Retained)
Under Tower No. 13							
22	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Felled)
23	Kail	<i>Pinus Wallichiana</i>	35-39	III	1	1.00	Green Standing ( To Be Felled)
Between Tower No. 13 & 14 :-							
24	Kail	<i>Pinus Wallichiana</i>	57-60	IIB	1	3.00	Green Standing ( To Be Felled)
25	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Felled)
26	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Felled)
27	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Felled)
28	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Felled)
29	Kail	<i>Pinus Wallichiana</i>	66-70	IA	1	3.90	Green Standing ( To Be Felled)
30	Kail	<i>Pinus Wallichiana</i>	68-70	IA	1	3.90	Green Standing ( To Be Felled)

31	Kail	<i>Pinus Wallichiana</i>		IB	1	5.10	Green Standing ( To Be Felled)
32	Kail	<i>Pinus Wallichiana</i>	61-64	IA	1	3.90	Green Standing ( To Be Felled)
33	Kail	<i>Pinus Wallichiana</i>	71-76	IB	1	5.10	Green Standing ( To Be Felled)
34	Kail	<i>Pinus Wallichiana</i>	51-54	IIB	1	3.00	Green Standing ( To Be Felled)
35	Kail	<i>Pinus Wallichiana</i>	66-68	IA	1	3.90	Green Standing ( To Be Felled)
36	Kail	<i>Pinus Wallichiana</i>	61-63	IA	1	3.90	Green Standing ( To Be Felled)
37	Kail	<i>Pinus Wallichiana</i>	64-68	IA	1	3.90	Green Standing ( To Be Felled)
38	Kail	<i>Pinus Wallichiana</i>	66-68	IA	1	3.90	Green Standing ( To Be Felled)
39	Kail	<i>Pinus Wallichiana</i>	70-74	IB	1	5.10	Green Standing ( To Be Felled)
40	Kail	<i>Pinus Wallichiana</i>	70-74	IB	1	5.10	Green Standing ( To Be Felled)
41	Kail	<i>Pinus Wallichiana</i>	51-53	IIB	1	3.00	Green Standing ( To Be Felled)
42	Kail	<i>Pinus Wallichiana</i>	64-68	IA	1	3.90	Green Standing ( To Be Felled)
43	Kail	<i>Pinus Wallichiana</i>	55-57	IIB	1	3.00	Green Standing with top broken ( To Be Felled)
44	Kail	<i>Pinus Wallichiana</i>	80-83	IC	1	6.30	Green Standing ( To Be Felled)
45	Kail	<i>Pinus Wallichiana</i>	71-74	IB	1	5.10	Green Standing with top broken ( To Be Felled)
46	Kail	<i>Pinus Wallichiana</i>	66-69	IA	1	3.90	Green Standing ( To Be Retained)
47	Kail	<i>Pinus Wallichiana</i>	68-70	IA	1	3.90	Green Standing ( To Be Felled)
Under Tower No. 14							
48	Kail	<i>Pinus Wallichiana</i>	66-68	IA	1	3.90	Green Standing ( To Be Felled)
Between Tower No. 14 & 15 :-							
49	Kail	<i>Pinus Wallichiana</i>	81-84	IC	1	6.30	Green Standing ( To Be Felled)
50	Kail	<i>Pinus Wallichiana</i>	86-89	IC	1	6.30	Green Standing ( To Be Felled)
51	Kail	<i>Pinus Wallichiana</i>	31-34	III	1	1.00	Green Standing ( To Be Felled)
52	Kail	<i>Pinus Wallichiana</i>	31-34	III	1	1.00	Green Standing ( To Be Felled)
53	Kail	<i>Pinus Wallichiana</i>	56-59	IIB	1	3.00	Green Standing ( To Be Felled)
Under Tower No. 15							
54	Kail	<i>Pinus Wallichiana</i>	56-58	IIB	1	3.00	Green Standing ( To Be Felled)
55	Kail	<i>Pinus Wallichiana</i>	63-68	IA	1	3.90	Green Standing ( To Be Felled)
56	Kail	<i>Pinus Wallichiana</i>	73-76	IB	1	5.10	Green Standing ( To Be Felled)
Between Tower No. 15 & 16 :-							
57	Kail	<i>Pinus Wallichiana</i>	28-30	IV	1	0.40	Green Standing ( To Be Felled)
58	Kail	<i>Pinus Wallichiana</i>	25-27	IV	1	0.40	Green Standing ( To Be Felled)
59	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing ( To Be Felled)
60	Kail	<i>Pinus Wallichiana</i>	26-29	IV	1	0.40	Green Standing ( To Be Felled)
61	Kail	<i>Pinus Wallichiana</i>	68-70	IA	1	3.90	Green Standing ( To Be Felled)
62	Kail	<i>Pinus Wallichiana</i>	65-69	IA	1	3.90	Green Standing ( To Be Felled)

63	Kail	<i>Pinus Wallichiana</i>	66-68	IA	1	3.90	Green Standing ( To Be Felled)
64	Kail	<i>Pinus Wallichiana</i>	36-39	III	1	1.00	Green Standing ( To Be Felled)
65	Kail	<i>Pinus Wallichiana</i>	37-40	III	1	1.00	Green Standing ( To Be Felled)
66	Kail	<i>Pinus Wallichiana</i>	34-38	III	1	1.00	Green Standing ( To Be Felled)
67	Kail	<i>Pinus Wallichiana</i>	61-64	IA	1	3.90	Green Standing ( To Be Felled)
68	Kail	<i>Pinus Wallichiana</i>	51-56	IIB	1	3.00	Green Standing ( To Be Felled)
69	Kail	<i>Pinus Wallichiana</i>	52-56	IIB	1	3.00	Green Standing ( To Be Felled)
70	Kail	<i>Pinus Wallichiana</i>	71-74	IB	1	5.10	Green Standing ( To Be Felled)
71	Kail	<i>Pinus Wallichiana</i>	64-68	IA	1	3.90	Green Standing ( To Be Felled)
72	Kail	<i>Pinus Wallichiana</i>	73-78	IB	1	5.10	Green Standing ( To Be Felled)
73	Kail	<i>Pinus Wallichiana</i>	80-83	IC	1	6.30	Green Standing ( To Be Felled)
74	Kail	<i>Pinus Wallichiana</i>	61-64	IA	1	3.90	Green Standing ( To Be Felled)
75	Kail	<i>Pinus Wallichiana</i>	55-57	IIB	1	3.00	Green Standing ( To Be Felled)
76	Kail	<i>Pinus Wallichiana</i>	61-63	IA	1	3.90	Green Standing ( To Be Felled)
77	Kail	<i>Pinus Wallichiana</i>	64-68	IA	1	3.90	Green Standing ( To Be Felled)

Between Tower No. 16 & 17:-

78	Kail	<i>Pinus Wallichiana</i>	55-57	IIB	1	3.00	Green Standing ( To Be Felled)
79	Kail	<i>Pinus Wallichiana</i>		ID over	1	8.80	Green Standing with burnt stump ( To Be Felled)
80	Kail	<i>Pinus Wallichiana</i>	71-74	IB	1	5.10	Green Standing ( To Be Felled)
81	Kail	<i>Pinus Wallichiana</i>	54-58	IIB	1	3.00	Green Standing ( To Be Felled)
82	Kail	<i>Pinus Wallichiana</i>	58-60	IIB	1	3.00	Green Standing ( To Be Felled)
83	Kail	<i>Pinus Wallichiana</i>	76-79	IB	1	5.10	Green Standing ( To Be Felled)
84	Kail	<i>Pinus Wallichiana</i>	57-59	IIB	1	3.00	Green Standing ( To Be Felled)
85	Kail	<i>Pinus Wallichiana</i>	78-80	IB	1	5.10	Green Standing ( To Be Felled)
86	Kail	<i>Pinus Wallichiana</i>	74-78	IB	1	5.10	Green Standing ( To Be Felled)

Enumeration list of Trees coming under the proposed alignment of Bijli Mahadev Ropeway Project in 1/32 Kais-III Forest in Bijli Mahadev Beat in Kais Block Kullu Forest Range for the year 2023-24.

Between Tower No. 2 & 3 :-

87	Chil	<i>Pinus Roxburghii</i>	25-29	IV	1	0.40	Green Standing ( To Be Retained)
88	Chil	<i>Pinus Roxburghii</i>	36-38	III	1	1.00	Green Standing ( To Be Retained)
89	Chil	<i>Pinus Roxburghii</i>	65-69	IA	1	3.90	Green Standing ( To Be Retained)
90	Chil	<i>Pinus Roxburghii</i>	35-38	III	1	1.00	Green Standing ( To Be Retained)
91	Chil	<i>Pinus Roxburghii</i>	25-28	IV	1	0.40	Green Standing ( To Be Retained)
92	Chil	<i>Pinus Roxburghii</i>	23-26	IV	1	0.40	Green Standing ( To Be Retained)

93	Chil	<i>Pinus Roxburghii</i>	25-29	IIA	1	1.90	Green Standing ( To Be Retained)
94	Chil	<i>Pinus Roxburghii</i>	22-27	IV	1	0.40	Green Standing ( To Be Retained)
95	Chil	<i>Pinus Roxburghii</i>	33-38	III	1	1.00	Green Standing ( To Be Retained)
96	Chil	<i>Pinus Roxburghii</i>	46-49	IIA	1	1.90	Green Standing ( To Be Retained)
97	Chil	<i>Pinus Roxburghii</i>	31-35	III	1	1.00	Green Standing ( To Be Retained)
98	Chil	<i>Pinus Roxburghii</i>	33-38	III	1	1.00	Green Standing ( To Be Retained)
99	Chil	<i>Pinus Roxburghii</i>	31-34	III	1	1.00	Green Standing ( To Be Retained)
100	Chil	<i>Pinus Roxburghii</i>	35-39	III	1	1.00	Green Standing ( To Be Retained)
101	Chil	<i>Pinus Roxburghii</i>	23-27	IV	1	0.40	Green Standing ( To Be Retained)
102	Chil	<i>Pinus Roxburghii</i>	25-29	IV	1	0.40	Green Standing ( To Be Retained)
103	Chil	<i>Pinus Roxburghii</i>	24-26	IV	1	0.40	Green Standing ( To Be Retained)
104	Chil	<i>Pinus Roxburghii</i>	22-28	IV	1	0.40	Green Standing ( To Be Retained)
105	Chil	<i>Pinus Roxburghii</i>	21-26	IV	1	0.40	Green Standing ( To Be Retained)
106	Chil	<i>Pinus Roxburghii</i>	23-27	IV	1	0.40	Green Standing ( To Be Retained)
107	Chil	<i>Pinus Roxburghii</i>	26-29	IV	1	0.40	Green Standing ( To Be Retained)
108	Chil	<i>Pinus Roxburghii</i>	15-19	V	1	0.10	Green Standing ( To Be Retained)
109	Chil	<i>Pinus Roxburghii</i>	22-29	IV	1	0.40	Green Standing ( To Be Retained)
110	Chil	<i>Pinus Roxburghii</i>	16-18	V	1	0.10	Green Standing ( To Be Retained)
111	Chil	<i>Pinus Roxburghii</i>	32-37	III	1	1.00	Green Standing ( To Be Retained)
112	Chil	<i>Pinus Roxburghii</i>	26-29	IV	1	0.40	Green Standing ( To Be Retained)
113	Chil	<i>Pinus Roxburghii</i>	24-26	IV	1	0.40	Green Standing ( To Be Retained)
114	Chil	<i>Pinus Roxburghii</i>	22-28	IV	1	0.40	Green Standing ( To Be Retained)
115	Chil	<i>Pinus Roxburghii</i>	18-20	V	1	0.10	Green Standing ( To Be Retained)
116	Chil	<i>Pinus Roxburghii</i>	23-27	IV	1	0.40	Green Standing ( To Be Retained)
117	Chil	<i>Pinus Roxburghii</i>	25-29	IV	1	0.40	Green Standing ( To Be Retained)
118	Chil	<i>Pinus Roxburghii</i>	33-38	III	1	1.00	Green Standing ( To Be Retained)
119	Chil	<i>Pinus Roxburghii</i>	34-39	III	1	1.00	Green Standing ( To Be Retained)
120	Chil	<i>Pinus Roxburghii</i>	26-28	IV	1	0.40	Green Standing ( To Be Retained)
121	Chil	<i>Pinus Roxburghii</i>	24-29	IV	1	0.40	Green Standing ( To Be Retained)
122	Chil	<i>Pinus Roxburghii</i>	37-39	III	1	1.00	Green Standing ( To Be Retained)
123	Chil	<i>Pinus Roxburghii</i>	26-29	IV	1	0.40	Green Standing ( To Be Retained)
124	Chil	<i>Pinus Roxburghii</i>	16-19	V	1	0.10	Green Standing ( To Be Retained)
125	Chil	<i>Pinus Roxburghii</i>	15-18	V	1	0.10	Green Standing ( To Be Retained)
126	Chil	<i>Pinus Roxburghii</i>	27-29	IV	1	0.40	Green Standing ( To Be Retained)
127	Chil	<i>Pinus Roxburghii</i>	24-26	IV	1	0.40	Green Standing ( To Be Retained)

128	Chil	<i>Pinus Roxburghii</i>	35-36	III	1	1.00	Green Standing ( To Be Retained)
129	Chil	<i>Pinus Roxburghii</i>	21-25	IV	1	0.40	Green Standing ( To Be Retained)
130	Chil	<i>Pinus Roxburghii</i>	15-20	V	1	0.10	Green Standing ( To Be Retained)
131	Chil	<i>Pinus Roxburghii</i>	35-38	III	1	1.00	Green Standing ( To Be Retained)
132	Chil	<i>Pinus Roxburghii</i>	22-27	IV	1	0.40	Green Standing ( To Be Retained)
133	Chil	<i>Pinus Roxburghii</i>	26-29	IV	1	0.40	Green Standing ( To Be Retained)
134	Chil	<i>Pinus Roxburghii</i>	27-30	IV	1	0.40	Green Standing ( To Be Retained)
135	Chil	<i>Pinus Roxburghii</i>	34-39	III	1	1.00	Green Standing ( To Be Retained)
Under Tower No. 3							
136	Chil	<i>Pinus Roxburghii</i>	25-27	IV	1	0.40	Green Standing ( To Be Felled)
137	Chil	<i>Pinus Roxburghii</i>	26-29	IV	1	0.40	Green Standing ( To Be Felled)
138	Chil	<i>Pinus Roxburghii</i>	22-28	IV	1	0.40	Green Standing ( To Be Felled)
139	Chil	<i>Pinus Roxburghii</i>	32-37	III	1	1.00	Green Standing ( To Be Felled)
Between Tower No. 3 & 4 :-							
140	Chil	<i>Pinus Roxburghii</i>	18-20	V	1	0.10	Green Standing ( To Be Retained)
141	Chil	<i>Pinus Roxburghii</i>	24-28	IV	1	0.40	Green Standing ( To Be Retained)
142	Chil	<i>Pinus Roxburghii</i>	23-29	IV	1	0.40	Green Standing ( To Be Retained)
143	Chil	<i>Pinus Roxburghii</i>	25-27	IV	1	0.40	Green Standing ( To Be Retained)
144	Chil	<i>Pinus Roxburghii</i>	21-25	IV	1	0.40	Green Standing ( To Be Retained)
145	Chil	<i>Pinus Roxburghii</i>	34-37	III	1	1.00	Green Standing ( To Be Retained)
146	Chil	<i>Pinus Roxburghii</i>	24-27	IV	1	0.40	Green Standing ( To Be Retained)
147	Chil	<i>Pinus Roxburghii</i>	15-19	V	1	0.10	Green Standing ( To Be Retained)
148	Chil	<i>Pinus Roxburghii</i>	17-19	V	1	0.10	Green Standing ( To Be Retained)
149	Chil	<i>Pinus Roxburghii</i>	27-29	IV	1	0.40	Green Standing ( To Be Retained)
150	Chil	<i>Pinus Roxburghii</i>	35-37	III	1	1.00	Green Standing ( To Be Retained)
151	Chil	<i>Pinus Roxburghii</i>	31-35	III	1	1.00	Green Standing ( To Be Retained)
152	Chil	<i>Pinus Roxburghii</i>	26-28	IV	1	0.40	Green Standing ( To Be Retained)
153	Chil	<i>Pinus Roxburghii</i>	17-19	V	1	0.10	Green Standing ( To Be Retained)
154	Chil	<i>Pinus Roxburghii</i>	15-18	V	1	0.10	Green Standing ( To Be Retained)
155	Chil	<i>Pinus Roxburghii</i>	24-26	IV	1	0.40	Green Standing ( To Be Retained)
156	Chil	<i>Pinus Roxburghii</i>	31-35	III	1	1.00	Green Standing ( To Be Retained)
157	Chil	<i>Pinus Roxburghii</i>	35-39	III	1	1.00	Green Standing ( To Be Retained)
158	Chil	<i>Pinus Roxburghii</i>	37-39	III	1	1.00	Green Standing ( To Be Retained)
159	Chil	<i>Pinus Roxburghii</i>	21-26	IV	1	0.40	Green Standing ( To Be Retained)

160	Chil	<i>Pinus Roxburghii</i>	22-24	IV	1	0.40	Green Standing ( To Be Retained)
161	Chil	<i>Pinus Roxburghii</i>	23-28	IV	1	0.40	Green Standing ( To Be Retained)
162	Chil	<i>Pinus Roxburghii</i>	34-37	III	1	1.00	Green Standing ( To Be Retained)
163	Chil	<i>Pinus Roxburghii</i>	21-26	IV	1	0.40	Green Standing ( To Be Retained)
164	Chil	<i>Pinus Roxburghii</i>	24-28	IV	1	0.40	Green Standing ( To Be Retained)
165	Chil	<i>Pinus Roxburghii</i>	26-29	IV	1	0.40	Green Standing ( To Be Retained)
166	Chil	<i>Pinus Roxburghii</i>	23-25	IV	1	0.40	Green Standing ( To Be Retained)
167	Chil	<i>Pinus Roxburghii</i>	34-38	III	1	1.00	Green Standing ( To Be Retained)
168	Chil	<i>Pinus Roxburghii</i>	16-20	V	1	0.10	Green Standing ( To Be Retained)
169	Chil	<i>Pinus Roxburghii</i>	31-37	III	1	1.00	Green Standing ( To Be Retained)
170	Chil	<i>Pinus Roxburghii</i>	24-26	IV	1	0.40	Green Standing ( To Be Retained)
171	Chil	<i>Pinus Roxburghii</i>	18-20	V	1	0.10	Green Standing ( To Be Retained)
172	Chil	<i>Pinus Roxburghii</i>	17-19	V	1	0.10	Green Standing ( To Be Retained)
173	Chil	<i>Pinus Roxburghii</i>	34-37	III	1	1.00	Green Standing ( To Be Retained)
174	Chil	<i>Pinus Roxburghii</i>	25-27	IV	1	0.40	Green Standing ( To Be Retained)
175	Chil	<i>Pinus Roxburghii</i>	35-39	III	1	1.00	Green Standing ( To Be Retained)
176	Chil	<i>Pinus Roxburghii</i>	25-27	IV	1	0.40	Green Standing ( To Be Retained)
177	Chil	<i>Pinus Roxburghii</i>	25-27	IV	1	0.40	Green Standing ( To Be Retained)
178	Chil	<i>Pinus Roxburghii</i>	21-28	IV	1	0.40	Green Standing ( To Be Retained)
179	Chil	<i>Pinus Roxburghii</i>	21-26	IV	1	0.40	Green Standing ( To Be Retained)
180	Chil	<i>Pinus Roxburghii</i>	24-29	IV	1	0.40	Green Standing ( To Be Retained)
181	Chil	<i>Pinus Roxburghii</i>	25-28	IV	1	0.40	Green Standing ( To Be Retained)
182	Chil	<i>Pinus Roxburghii</i>	16-18	V	1	0.10	Green Standing ( To Be Retained)
183	Chil	<i>Pinus Roxburghii</i>	26-29	IV	1	0.40	Green Standing ( To Be Retained)
184	Kail	<i>Pinus Wallichiana</i>	42-45	IIA	1	1.90	Green Standing ( To Be Retained)
185	Kail	<i>Pinus Wallichiana</i>	47-50	IIA	1	1.90	Green Standing ( To Be Retained)
186	Kail	<i>Pinus Wallichiana</i>	61-64	IA	1	3.90	Green Standing ( To Be Retained)
Under Tower No. 12 :-							
187	Deo	<i>Cedras Deodara</i>	25-27	IV	1	0.40	Green Standing ( To Be Felled)
188	Kail	<i>Pinus Wallichiana</i>	71-75	IB	1	5.10	Green Standing ( To Be Felled)
Between Tower No. 12 & 13 :-							
189	Kail	<i>Pinus Wallichiana</i>	21-26	IV	1	0.40	Green Standing ( To Be Retained)
190	Kail	<i>Pinus Wallichiana</i>	35-39	III	1	1.00	Green Standing ( To Be Retained)

191	Kail	<i>Pinus Wallichiana</i>		IB	1	5.10	Green Standing ( To Be Retained)
192	Kail	<i>Pinus Wallichiana</i>	61-63	IA	1	3.90	Green Standing ( To Be Retained)
193	Kail	<i>Pinus Wallichiana</i>	77-79	IB	1	5.10	Green Standing ( To Be Retained)
194	Kail	<i>Pinus Wallichiana</i>	82-84	IC	1	6.30	Green Standing ( To Be Retained)
195	Kail	<i>Pinus Wallichiana</i>	75-78	IB	1	5.10	Green Standing ( To Be Retained)
196	Kail	<i>Pinus Wallichiana</i>	81-85	IC	1	6.30	Green Standing ( To Be Retained)
197	Kail	<i>Pinus Wallichiana</i>	61-68	IA	1	3.90	Green Standing ( To Be Retained)
198	Kail	<i>Pinus Wallichiana</i>	-	ID over	1	8.80	Green Standing ( To Be Retained)
199	Kail	<i>Pinus Wallichiana</i>	88-90	IC	1	6.30	Green Standing ( To Be Retained)
200	Kail	<i>Pinus Wallichiana</i>	74-78	IB	1	5.10	Green Standing ( To Be Retained)
201	Kail	<i>Pinus Wallichiana</i>	62-65	IA	1	3.90	Green Standing ( To Be Retained)
202	Kail	<i>Pinus Wallichiana</i>	93-95	ID	1	8.80	Green Standing ( To Be Retained)
203	Kail	<i>Pinus Wallichiana</i>	81-84	IC	1	6.30	Green Standing ( To Be Retained)
					<b>Total =</b>	<b>203</b>	

**ABSTRACT ( TO BE FELLED )**

Sr. no	Species	V	IV	III	IIA	IIB	IA	IB	IC	ID & over	Total	
											No	Volume
1	<i>Pinus Wallichiana</i>	-	3/ 1.20	6/ 6.00	2/ 3.80	13/ 39.00	19/ 74.10	13/ 66.30	4/ 25.20	7/ 61.60	67	277.20
2	<i>Pinus Roxburghii</i>	-	3/ 1.20	1/ 1.00	-	-	-	-	-	-	4	2.20
3	<i>Cedrus Deodara</i>	-	1/ 0.40	-	-	-	-	-	-	-	1	0.40
<b>Total =</b>											<b>72</b>	<b>279.80</b>

**ABSTRACT ( TO BE RETAINED )**

Sr. no	Species	V	IV	III	IIA	IIB	IA	IB	IC	ID & over	Total	
											No	Volume
1	<i>Pinus Wallichiana</i>	-	1/ 0.40	1/ 1.00	-	-	6/ 23.40	7/ 35.70	9/ 56.70	14/ 123.20	38	240.40
2	<i>Pinus Roxburghii</i>	15/ 1.5	50/ 20.00	25/ 25.00	2/ 3.8	-	1/ 3.90	-	-	-	93	54.20
<b>Total =</b>											<b>131</b>	<b>294.60</b>

Callipered by

*Rajini*  
Forest Guard  
I/C Bijli Mahadev Beat

Recorded by

*TSabir Singh*  
Block Officer  
Kais Block

Verified by

*[Signature]*  
Range Officer  
Forest Range Kullu

**Cost of Trees coming in the alignment in Construction of Bijlimahadev ropeway project,  
Kullu Forest Division Kullu**

Species	Botanical Name	Class	No	Vol	Rate	Amount
Kail	Pinus wallichiana	IV	4	1.60		
		III	7	7.00		
		IIA	2	3.80		
		IIB	13	39.00		
		IA	25	97.50		
		IB	20	102.00		
		IC	13	81.90		
		ID	21	184.80		
		<b>Total</b>	<b>105 No</b>		<b>517.60</b>	<b>@61,669/-</b>
Chil	Pinus Roxburgii	V	15	1.50		
		IV	53	21.20		
		III	26	26.00		
		IIA	2	3.80		
		IA	1	3.90		
		<b>Total</b>	<b>97 No</b>		<b>56.40</b>	<b>@41,976/-</b>
Deo	Cedrus Deodara	IV	1	0.40	@84683/-	33,873-00
Deo, Sappling	Cedrus Deodara		8 No	0	@1000/- each	8,000-00
					<b>Total</b>	<b>3,43,29,193-00</b>

Range Forest Officer,  
Kullu Forest Range.

Divisional Forest Officer,  
Kullu Forest Division Kullu.

Sr. No.	Location	Under 15m RoU	Remarks	18 Cutting
1	Between 2 & 3	Chil-CI:IV=7 Chil-CI:III=6 Chil-CI:IIA=1 <b>Total Trees=14</b>		
2	Between T3 & T4	Chil-CI:V=3 Chil-CI:IV=31 Chil-CI:III=33 Chil-CI:IIA=2 <b>Total Trees=69</b>		
3	Under T4	Chil-CI:IV=3 Chil-CI:III=1 <b>Total Trees=4</b>	Tree hammering done. Tree Cutting Pending	
4	Between T4 & T5	Chil-CI:IV=1 <b>Total Tree=1</b>		
5	Between T6 & T7	0		
6	Under T7	Kail Sappling=3 Apple=2 <b>Total Sappling=3</b> <b>Total Apple=2</b>		
7	Under T8	Apple=10 <b>Total Apple=10</b>		
8	Under T9	Apple=8 Pear=2 <b>Total Apple/Pear=10</b>		
9	Under T10	Apple=5 Pear=1 <b>Total Apple/Pear=6</b>		
10	Under T11	Apple=15 Pear=4 <b>Total Apple/Pear=19</b>		
11	T11 to T12	Kail-CI:III=1 Kail-CI:IB=1 Kail-CI:IA=1 <b>Total Trees=3</b>		
12	Under T12	Kail-CI:V=1 Apple=15 Pear=5 <b>Total Tree=1</b> <b>Total Apple/Pear=20</b>	Tree Cutting done.	1
13	Between T12 & 13	Kail-CI:IV=2 Kail-CI:ID=1 Kail-CI:IC=4 Kail-CI:IB=1 Kail-CI:IA=4 Kail-CI:IC=1 Kail Sappling=19 <b>Total Trees=13</b> <b>Total Sappling=19</b>	Tree Cutting done.	13
14	Under T13	Kail-CI:IA=1 <b>Total Tree=1</b>	Tree Cutting Pending.	

*Saurabh*

Sr. No.	Location	Under 72 RoU	Remarks	19 Cutting
15	Between T13 & 14	Kail-CI:III=1 Kail-CI:IIB=1 Kail-CI:IIA=2 Kail-CI:ID over=1 Kail-CI:ID=2 Kail-CI:IC=1 Kail-CI:IB=1 Kail-CI:ID=1 <b>Total Trees=10</b>	Tree Cutting done.	10
16	Under T14	Kail-CI:IIB=1 Kail-CI:IA=3 Kail-CI:IC=1 <b>Total Trees=5</b>	Tree Cutting done.	5
17	Between T14 & 15	Kail-CI:III=1 Kail-CI:IIB=1 Kail-CI:IC=1 Kail-CI:IB=1 Kail-CI:IA=1 Kail-CI:IA=1 Kail-CI:IB=2 Kail-CI:IC=1 <b>Total Trees=9</b>	Tree Cutting done.	9
18	Under T15	Kail-CI:V=1 Kail-CI:IC=1 Kail-CI:IB=1 Kail-CI:IA=2 Kail-CI:V=1 Kail-CI:IC=1 <b>Total Trees=7</b>	Tree Cutting done.	7
19	Between T15 & 16	Kail-CI:IV=1 Kail-CI:III=1 Kail-CI:IC=1 Kail-CI:IB=3 Kail-CI:IA=2 Kail-CI:IC=2 <b>Total Trees=10</b>	Tree Cutting done.	10
20	Under T-16	<b>0</b>		
21	Between T16 & 17	Kail-CI:IIB=4 Kail-CI:ID over=1 Kail-CI:IB=4 Kail-CI:IA=1 Kail-CI:IC=1 Kail-CI:IIB=1 <b>Total Trees=12</b>	Tree Cutting done.	12
	<b>Total</b>	<b>Total Trees=159</b> <b>Trees approved for felling in FCA=72</b>	Tree Cutting done. (67 trees).	<b>67</b>

Total 67 nos trees cutting done  
*Saymal*

**Rajesh Kumar**

---

**From:** Rajesh Kumar  
**Sent:** 08 November 2025 21:34  
**To:** swarmishra95@gmail.com  
**Cc:** secy-moef@nic.in; info@nhidcl.com; ajayaggarwal.cpcb@nic.in; cs-hp@nic.in; pccf-hp@nic.in; hspcbms@gmail.com  
**Subject:** RE: Advance service of replies in OA 481/2025, Nachiketa Sharma vs. Union of India and Ors, OA 523/2025, Bijli Mahadev Mandir Committee vs. Union of India and Ors., before the Hon'ble National Green Tribunal.

Dear Sir,

Please find attached the following Replies to the OA and IAs, being filed on behalf of Respondent No.2/NHLML, in the subject matter. The same can be accessed from the Dropbox link given below-

<https://www.dropbox.com/sc/fo/feb42hc8x43u1lceufm9i/AEtsXgPODGaMhyFbUOQvJg0?rlkey=8mmm47gqvn8yaqa6mizc85lr&dl=0>

**OA 481/2025, Nachiketa Sharma**

- Reply to OA
- Reply to IA No.623/2025
- Reply to IA No.653/2025

**OA 523/2025, Bijli Mahadev**

- Reply to OA
- Reply to IA No.676/2025

Kindly accept the same as advance service.

**Best Regards,**

**Rajesh | Executive Assistant**



T: +91 (11) 4747 1414 | D: +91 (11) 4747 1426

P – 24 Green Park Ext., New Delhi 110 016 INDIA

New Delhi | Bengaluru | Hyderabad

[Visit our blog](#) | [FAQs on India Business Laws](#)



Proud contributors to the  
**International Arbitration  
2022 Guide**